

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**CP NO. 16/119 (ND)/2017**

**CORAM:**

**PRESENT: SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
17.08.2017**

**NAME OF THE COMPANY:** M/s Caparo Engineering India Ltd.

**SECTION OF THE COMPANIES ACT:** 441

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

For the Petitioner (s) : Mr. Ashutosh Gupta, Advocate

For the Respondent (s) : None.

**ORDER**

Argument heard. Reserved for order.

  
**(Ina Malhotra)  
Member (J)**

(Lekh Raj Singh)